THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-105/2001/2538/A

From :-

Smti Jayashree Bora,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Aminur Rahman,

Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.

Dated Guwahati the | O April, 2025.

Sub:

Casual leave.

Ref:-

Your letter No. SPL/CBI-3/35/CL(O)/280/E, dtd. 04.04.2025

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 05.04.2025, along with station leave permission from the morning of 05.04.2025 till the morning of 07.04.2025 has been granted. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati, and in his absence, the District & Sessions Judge, Kamrup (M) shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-105/2001/ 2539 /A, dated / 10-0イー Za ZJ

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE